

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 7967/2014

(Arising out of impugned final judgment and order dated 01/08/2013
in MS No. 3522/2013 passed by the High Court Of Judicature at
Allahabad, Lucknow Bench)

RAM KISHUN

Petitioner(s)

VERSUS

STATE OF U.P & ANR

Respondent(s)

(with office report)

Date : 05/12/2014 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. GOPALA GOWDA
HON'BLE MR. JUSTICE C. NAGAPPAN

For Petitioner(s)

Mr. Anilendra Pandey, Adv.
Mr. Bharatram, Adv.
Ms. Mamta, Adv.
Mr. Prashant Chaudhary, Adv.

For Respondent(s)

Mr. S.R. Singh, Sr. Adv.
Mr. Ardhendumauli Kumar Prasad, Adv.
Mr. Utkarsh Sharma, Adv.UPON hearing the counsel the Court made the following
O R D E RList the matter after Christmas and New Year Vacation, at the
request of learned counsel for the petitioner.(VINOD KUMAR)
COURT MASTER(MALA KUMARI SHARMA)
COURT MASTER

Signature Not Verified

Digitally signed by
Vinod Kumar
Date: 2014.12.05
17:05:29 IST
Reason: